

O.A. No 414/11

16.1.2013

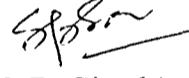
List revised. Nobody is responding for the applicant. Sri Pankaj Awasthi for Sri A.K. Chaturvedi for R-1 and Sri Rajendra Singh for R-2 are present. None for respondent no.3.

This O.A. has been filed seeking promotion of the applicant in IAS cadre. CAs have been filed on behalf of the respondents. Thereafter, the applicant was directed to file RA, if any. But neither RA has been filed, nor the applicant or anybody on his behalf is present.

It is told from the other side that as per news item published in the Newspaper , the applicant has now been promoted in IAS cadre. Be that as it may.

The applicant had also filed Writ petition no. of 2012 which was decided at admission stage itself with a direction to this Tribunal to decide the matter within two months from the date of receipt a certified copy of this order. This order was passed on 31.5.2012. The stipulated period has already expired.

O.A. is dismissed in default and for non-prosecution.

  
(S.P. Singh)  
Member (A)

  
16.1.13  
(Justice Alok K. Singh)  
Member (J)

Girish/-

*Copy of order  
dated 16/1/13  
B.K.S.  
21/1/2013*